

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 244
(IB)-669(ND)2020

IN THE MATTER OF:

M/s. Texpo international Limited

... **Applicant/Petitioner**

Vs.

Arihant Electro Transworld LLP

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 17.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 16.04.2021



**(T.S. SINGH)
COURT OFFICER**